

Annexure-2

Name of the corporate debtor: GVK Power (Goindwal Sahib) Limited

Date of commencement of CIRP: 10th October 2022

List of creditors as on: 15th February 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

S No	Name of Creditor	Identification No	Details of Claim received		Details of Claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted / Provisionally admitted #	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party				
1	KM Engineering		28-Oct-22	1,18,000	1,18,000	Operational	-	-	No	NA	-	-	# Note-1
2	Maini Refrigeration		01-Nov-22	10,620	10,620	Operational	-	-	No	NA	-	-	# Note-1
3	R.K. Construction		01-Nov-22	41,890	41,890	Operational	-	-	No	NA	-	-	# Note-1
4	Malco Water India Pvt. Ltd.		01-Nov-22	7,65,526	7,65,526	Operational	-	-	No	NA	-	-	# Note-1
5	Dynamic Power Services		31-Oct-22	2,21,29,833	-	Operational	-	-	No	NA	-	2,21,29,833	# Note-1
6	IDBI Trusteeship Services Ltd		31-Oct-22	14,75,000	14,75,000	Operational	-	-	No	NA	-	-	# Note-1
7	Swift Securitas Pvt. Ltd		29-Dec-22	18,81,034	18,81,034	Operational	-	-	No	NA	-	-	# Note-1
8	Mitra S. K. Pvt. Ltd		06-Jan-23	2,88,460	2,88,460	Operational	-	-	No	NA	-	-	# Note-1
9	Josan Mechanical Works		06-Jan-23	87,577	87,577	Operational	-	-	No	NA	-	-	# Note-1
10	Globus Engineers		06-Jan-23	4,72,620	4,72,620	Operational	-	-	No	NA	-	-	# Note-1
11	Bharat Heavy Electricals Ltd		07-Jan-23	56,15,21,278	-	Operational	-	-	No	NA	-	56,15,21,278	# Note-1
12	Propur division, Northern Railway		16-Jan-23	13,73,93,433	13,73,93,433	Operational	-	-	No	NA	-	-	# Note-1
13	Assam Carbon Products Ltd		18-Jan-23	2,30,100	2,30,100	Operational	-	-	No	NA	-	-	# Note-1
14	Shivalk Environmental Engineers & Scientific Suppliers		14-Jan-23	58,614	58,614	Operational	-	-	No	NA	-	-	# Note-1
	Total			72,64,73,985	14,28,22,874								58,36,51,111

Note 1- Amounts have been provisionally admitted based on limited information received from OC as part of submitted proof of claim and information available as per books of the corporate debtor. The admitted amount may undergo change subject to reconciliation from the claim supporting documents with books of Corporate Debtor.

(Amount in INR)